

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(31) C.P.(IB)-1020(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.11.2019

NAME OF THE PARTIES: Srei Equipment Finance Ltd
V/s
Valecha Engineering Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the petitioner is present.
2. In view of the order sheet entry dated 17.10.2019 wherein it is recorded that the matter is sub-judice before Hon'ble High Court. As affirmed by the parties present status is that now next date is 29.11.2019.
3. The matter is adjourned to **19.12.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

14.11.2019
Jd=